

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 304**  
**(IB)-116/ND/2021**  
**IA-1650/2024**

**IN THE MATTER OF:**

**M/s. Siemens Financial Services Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**Vinod Schwag ... Respondent**  
**(Personal Guarantor of Xalta Food &**  
**Beverages Pvt Ltd.)**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm, let the petition be listed for hearing on 16.04.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**